

17/6/92
Order/Judgment despatched
to Applicant/Respondent(s)
on 2-7-92

[Signature]
17/6/92

Judgment dt. 17-6-92
was served on Applicant
on dt. 3-7-92

[Signature]
17/6/92

MP No. 811/92 for
Correcting clerical
mistake, fix
for 12/10/92

[Signature]
28/9

R.P.No. 167/92 for
order by circulation

[Signature]
15/10

Notice is issued to
Applicant on 23-10-92

[Signature]

Notice dt. 23/10/92
Served on Appint./Resp.
on .Hd.: .N.I.:

[Signature]
18/11/1993

Reply to RP 167/92
Recd from applicant
on 17/12/1992

[Signature]
13/12/1992

R.P.No. 167/92

O.A.No. 440/92 Date: 19-10-1992

Mr.V.S.Masurkar for Review

Petitioner(Original respondent)

Mr.D.V.Gangal for review

respondent(Original applicant)

Let notice be issued to the

original applicant under RP

A.D.

Adjourned to 21-12-1992

[Signature]
(M.Y.PRIOLKAR) (S.K.DHAON)
M(A) VC